

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 29(ND)/2016

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018**

**NAME OF THE COMPANY: Dinkar Dogra Vs. S.P. Contracts Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner:	Mr. Kaustubh Shukla, Advocate		
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	For the Respondent:	None		
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**ORDER**

Ld. Counsel for the Petitioner is present. He submits that pursuant to the order dated 16.2.2018 he has served the Respondent. But none is present in court despite notice.

To come up on 26.2.2018 for further consideration.

-2-d-1

**(Deepa Krishan)**  
**Member (T)**

Sd/-

**(R. Varadharajan)**  
**Member (J)**